

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.No.125/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th July, 2017, 10.30 A.M

Name of the Company		East India Commercial Co. Limited	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1	VINEETA GULGULIA PRACTICING COMPANY SECRETARY	SRI BASRANGI SURE MILLS NT LTD 8 EAST INDIA COMMERCIAL CO LTD	Vineeta Gulgulia 18/7/2017
2	KHUSHBOO GULGULIA PCA		Khushboo Gulgulia 18/07/2017

ORDER

Ld. Pr. CS for the petitioner has filed an affidavit annexing the consent letters of secured and unsecured creditors along with the members. Heard the arguments. Reserved for order.

Sd/-
(Vijai Pratap Singh)
Member (J)